



## महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ४, अंक ५२(२)]

गुरुवार, जुलै १२, २०१८/आषाढ २१, शके १९४०

[पृष्ठे २, किंमत : रुपये २७.००

असाधारण क्रमांक १०१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Public Universities (Amendment) Bill, 2018 (L.A. Bill No. XLIV of 2018), introduced in the Maharashtra Legislative Assembly on the 12<sup>th</sup> July 2018, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

**L. A. BILL No. XLIV OF 2018.**

*A BILL*

*further to amend the Maharashtra Public Universities Act, 2016.*

Mah. VI of 2017. WHEREAS it is expedient further to amend the Maharashtra Public Universities Act, 2016, for the purposes hereinafter appearing; it is hereby enacted in the Sixty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Public Universities (Amendment) Act, 2018. Short title.

Mah. VI of 2017. 2. In the SCHEDULE to the Maharashtra Public Universities Act, 2016, in PART I, in entry 8, in column (1), for the words "The North Maharashtra University, Jalgaon" the words "The *Kavyitri* Bahinabai Choudhari North Maharashtra University, Jalgaon", shall be substituted, with effect from the 11<sup>th</sup> August 2018. Amendment of SCHEDULE to Mah. VI of 2017.

## STATEMENT OF OBJECTS AND REASONS

Late Smt. Bahinabai Choudhari is a great poet of Marathi Literature. She was blessed with poetic imagination. Though illiterate, she used to compose Ahirani songs and poems in a spontaneous way and in simple language. Through her poems she has taught how to live the life in difficult situation in a positive way. Her contribution to Marathi literature is immense. The Management Council of the North Maharashtra University, Jalgaon has, considering the said precious and valuable work by its resolution recommended to the State Government to extend the name of the North Maharashtra University, Jalgaon as *Kavyitri* Bahinabai Choudhari North Maharashtra University, Jalgaon. The Government has also received various representations from the people's representatives in this regard. After considering the said resolution and representations received in that behalf, the State Government considers it expedient to extend the name of the North Maharashtra University, Jalgaon as *Kavyitri* Bahinabai Choudhari North Maharashtra University, Jalgaon by amending the Maharashtra Public Universities Act, 2016 (Mah. VI of 2017) suitably.

2. The Bill seeks to achieve the above objectives.

Nagpur :

Dated the 9<sup>th</sup> July, 2018.

VINOD TAWDE,

Minister for Higher and Technical Education.